

Subject: NPBs: New Scheduled Form in Data Collector: Transfer Pricing Reconciliation Statement

Date: Thu, 24 Jan 2013 17:50:33 +0530

From: osmos

To:

CC:

Dear Sir/Madam

This has reference to the DSB-III (Report on Quarterly Results for Mar).

For certain analysis, the data on Transfer Pricing is required. For the purpose, the following new Scheduled form has been created and placed on the RBI secured website under Data Collector Application:

- Transfer Pricing Reconciliation Statement – Domestic Operations

You are requested to submit the required data on annual basis. The data for the periods from FY 2007-08 to FY 2011-12 are to be submitted positively by January 31, 2013 and thereafter within one week of finalization of audited balance sheet.

Please note that the figure for Net Profit/ (Loss) (Domestic Operations) should be as per accounting standards and tally with that reported in DSB-III (Report on Quarterly Results for Mar).

The Steps to be followed in this regard are as follows:

Log in to Data Collector Application available at:

<https://secweb.rbi.org.in/dataCollectorBank/dataCollector>

Go to –

‘Data collector’ => ‘Form Data Collector’ => Select the ‘Bank Sub Type’ & ‘Bank Name’ => Select ‘Form Type’ as ‘Scheduled Forms’ => Select ‘Form Name’ as necessary => Select ‘Frequency’ as ‘Annual’ => Select ‘Fiscal Year/Period’ => ‘Click on ‘Go’ => ‘Export Template’ to export the format as an Excel Sheet/file => Logout of Data Collector => Fill in the Data in the exported excel file/sheet => Log in to Data Collector => import the filled data using ‘Import Template’ option => Click on ‘Save’ and then ‘Submit’.

Once submitted data cannot be revised without further permission from RBI.

With Regards,

OSMOS Division

Department of Banking Supervision

Central Office Reserve Bank of India

World Trade Centre Mumbai.

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